

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

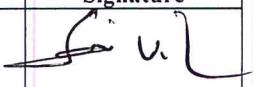
PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.15/241/242/HDB/2016
NAME OF THE COMPANY	Sri Sai Annapurna Packaging (India) Pvt Ltd
NAME OF THE PETITIONER(S)	Vemuri Krishna Prasad
NAME OF THE RESPONDENT(S)	Sri Sai Annapurna Packaging (India) Pvt Ltd & (7) Others
UNDER SECTION	241/242

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P.H. Arvindh Pandian Sr. Counsel to Savitri	Market	9810613244	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
R. Raghunandan Rao G. Bhupesh RI-R4	Adv. Adv.	9816622805	

Heard Shri P.H. Arvindh Pandian, Learned Senior Counsel for the Petitioner and Shri Raghunandan Rao, Learned Senior Counsel and Shri, Shri G. Bhupesh, Learned Counsel for the Respondents.

Post the case on 06.10.2017


Member (T)


Member (J)